

1	2	3	4
Canara Bank	Baddi	Solan	Himachal Pradesh
Bank of India	Mandi	Kullu	Himachal Pradesh
Punjab National Bank	Daulatpur	Una	Himachal Pradesh
Punjab National bank	Sanuli	Una	Himachal Pradesh
Punjab and Sind Bank	Manali	Kulu	Himachal Pradesh
Canara Bank	Sujanpur-Tihra	Hamirpur	Himachal Pradesh
Vijaya Bank	Puri-M.K. Chowk	Baikampadi	Karnataka
Canara Bank	Moddapadavu	D. Kannada	Karnataka
Canara Bank	Peenya II Stage	Bangalore	Karnataka
Union Bank of India	Kottayam	Quilon	Kerala
Canara Bank	Nallasopara	Thane	Maharashtra
Bank of Maharashtra	Vadgaon	Pune	Maharashtra
Bank of Maharashtra	Vadgaon (Budruk)	Pune	Maharashtra
Dena Bank	Behrampore	Behrampore	Orissa
Union Bank of India	Boparai	Jullundhar	Punjab
Punjab and Sind Bank	Padhiana	Jalandhar	Punjab
Punjab National Bank	Kutta Kheri	Patiala	Punjab
Oriental Bank of Commerce	Lalroo	Patiala	Punjab
Oriental Bank of Commerce	Tibi	Sriganga	Rajasthan
Oriental Bank of Commerce	Mirjawali Gaon	Sriganga	Rajasthan
State Bank of Bikaner & Jaipur	Tapookda	Alwar	Rajasthan
Union Bank of India	Madhavaram	Chengai A.	Tamil Nadu
Union Bank of India	Dharni	Ghazipur	Uttar Pradesh.

Industrial Finance Corporation of India

1259. SHRI BASU DEB ACHARIA : Will the Minister of FINANCE be pleased to state :

(a) the names of those sick companies referred by Bureau of Industrial and Financial Reconstruction to Industrial Finance Corporation of India to carry out revival plan during the last three years; year-wise;

(b) the names of those companies for which Industrial Finance Corporation of India has prepared viability report;

(c) the decision taken in regard to remaining companies; and

(d) the steps taken by the Government to revive those companies on the basis of viability report?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Economic Intelligence Bureau (COEFPOSA)

1260. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that a large

number of persons found guilty under COFEPOSA in the State of Kerala;

(b) if so, the number of persons who are at large; and

(c) the steps being taken by the Government to bring them to book?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) During the years 1994, 1995 and 1996, 72 detention orders under COFEPOSA have been issued in respect of persons in the State of Kerala.

(b) As on 31.12.96, 16 persons against whom detention order have been issued have not been apprehended.

(c) Necessary steps as provided in Section 7 of COFEPOSA Act are being taken to apprehend the persons who are absconding.

Under/Over-Invoicing

1261. SHRIMATI MEIRA KUMAR : Will the Minister of FINANCE be pleased to refer to reply given to Unstarred Question No. 472 on November 22, 1996 regarding under/over-invoicing and state :

(a) whether the information has since been collected;

(b) if so, the details thereof; and

(c) if not, the time by which the information is likely to be collected?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) Yes, Sir.

(b) and (c) During the last 3 years, no case of over-invoicing of imports or under-invoicing of exports, involving seizure of more than Rs. 10 lakhs, has been brought to the notice of the Government.

Collection of Income Tax

1262. SHRI MUKHTAR ANIS : Will the Minister of FINANCE be pleased to state :

(a) the total income tax collected during 1994-95, 1995-96 and 1996-97 upto December, 1996;

(b) the break-up of each between personal income tax and Corporation Tax, year-wise;

(c) the percentage of Personal income tax, Wealth Tax, Gift Tax, Estate Tax and Expenditure Tax out of the total tax collection, year-wise; and

(d) the reasons for low level of collection of taxes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The figures of total income-tax collected are given below :

1994-95	26971 Crores
1995-96	33559 Crores
1996-97 (upto December, 96)	25174 Crores

(b) The figures of Corporation Tax and Income-tax collected during 1994-95, 1995-96 and 1996-97 (upto December, 1996) are given below :

	(Rupees in crores)		
	1996-97 (upto Dec., 96)	1995-96	1994-95
Corporation Tax	12222	16487	13821
Income-tax	11605	15587	12030

(c) *Percentage of total collection*

	1996-97 (upto Dec., 96)	1995-96	1994-95
Corporation Tax	48.6	49.1	51.2
Income Tax	46.1	46.5	44.6
Wealth Tax	0.2	0.2	0.4
Gift Tax	0.0	0.0	0.1
Estate Duty	0.0	0.0	0.0
Expenditure Tax	0.8	0.7	0.7
(Exclusive Interest Tax)			

(d) The collection figures are not lower as compared to corresponding period last year. However, the collection under Corporation Tax is likely to be short of budget estimate but the same may be made up by increases in income-tax and interest tax. The shortfall in the Corporation Tax is because of low incidence of taxable or even book profit of the companies.

Investment in Coal Sector

1263. SHRI NARAYAN ATHAWALAY : Will the Minister of COAL be pleased to state :

(a) the projected demand for coal for the next ten years for meeting requirement of industry and generation of power vis-a-vis investment proposed in public sector and private sector for the projected production;

(b) the estimated reserve of coal in Maharashtra; and

(c) the plan of action and order of investment proposed for the next five years for exploitation of these reserves?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Demand for coal for meeting the requirement of industries and generation of power, as proposed in the draft report of the Working Group on coal and lignite for the 9th Five Year Plan and the 10th Five Year Plan, is given below :

Year	Demand (In million tonnes)
2001-07 (terminal year of the 9th Five Year Plan)	439.70
2006-07 (terminal year of the 10th Five Year Plan)	653.00

No estimates of investment during the 10th Five Year Plan period or those proposed in the private sector are available. However, investment by Public Sector Undertaking in the coal sector during the 9th Five Year Plan period is estimated to be Rs. 20783.59 crores (as estimated by the Public Sector Undertakings) for achieving production level of 339 million tonnes of coal and 20 million tonnes of lignite.

(b) Estimated reserves of coal in Maharashtra as on 1.1.1997 are given below :

(In million tonnes)			
Proved	Indicated	Inferred	Total
3633.30	1441.85	1663.64	6738.79

(c) The investment required by Western Coalfields Limited (WCL) in the State of Maharashtra during the 9th Five Year Plan period (1997-98 to 2001-02) is estimated to be about Rs. 1337.71 crores (Provisional).